

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

114. Company Appeal/50/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.07.2024**

NAME OF THE PARTIES: Mr. Pandurang S. Nayak
V/s.
Registrar of Companies Mumbai.

Appearance

For Petitioner : Amod Kulkarni

For Respondent : Suman Ramkumar Dhamecha

SECTION 252(3) OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Learned counsel for the petitioner submits that there is bereavement in the family of the arguing counsel due to which the arguing counsel could not be present. Learned counsel for the respondent does not object to the adjournment sought by the petitioner. List this matter on **27.08.2024**.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)

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Sd-

LAKSHMI GURUNG
Member (Judicial)